

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 25.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD/ 69/2025	WP(C) No.168 of 2025	SHRI. MATTIE SHIRA & ORS -VS- STATE OF MEGHALAYA & ORS	Mr. P.T. SANGMA	Mr. S.A. SHEIKH Ms. O.A.I. BANG	SHRI. ALBERT W. LANONG	1:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (GROUND FLOOR)
2	HCM/SMD/ 56/2025	WP(C) No. 143 of 2024	SHRI. JOSHNA SANGMA -VS- STATE OF MEGHALAYA & ORS	Ms. J.T. SANGMA	Mr. H. ABRAHAM Ms. R. KHARSHIING	SMTI. NATHE M.MOMIN	10:30 AM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (GROUND FLOOR)
3	HCM/SMD/ 64/2025	WP(C) No. 107 of 2022	SHRI. VINAY. KUMAR -VS- UNION OF INDIA & ORS	Mr. R. JHA	Ms. N.A.U. SOGRA Dr. N. MOZIKA	SMTI. P. YADAV	11:00 AM	PHYSICAL	ANNEXED BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 26.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD/70/2025	WP(C) No. 459 of 2024	SHRI.CHALLANG M. MARAK -VS- STATE OF MEGHALAYA & ORS	Mr. S. DEB Ms. E.DKHAR	Mr. N.D. CHULLAI Ms. Z.E. NONGKYNRH	SHRI. CHISAK GABIL MOMIN	1:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (GROUND FLOOR)
2	HCM/SMD/71/2025	CRP No. 32 of 2024	Md. SEKENDER ALI & ORS -VS- MUSST.JOHORA BEWA	Ms. A KHARMYNDAL	Mr. P.R. PASKE	SHRI. CHISAK GABIL MOMIN	2:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (GROUND FLOOR)
3	HCM/SMD/5/2025	CRP No. 36 of 2022	STATE OF MEGHALAYA & ORS -VS- KHASI HILLS ARCHERY SPORTS INSTITUTE (KHASI)	Mr. J. N. RYNDAH	Mr.M.L.NONGPIUR Mr.C.C.T. SANGMA Mr.PHILEMON NONGBRI	SHRI. ANTONY SYIEMIONG	11:00 AM	PHYSICAL	ANNEXED BUILDING

4	HCM/SMD/ 19/2025	WP(C) No. 373 of 2024	SMTI. REALITY WANNIANG -VS- STATE OF MEGHALAYA & ORS	Mr. PHILEMON NONGBRI	Mr. J.N.RYNJAH	SMTI. EVALENE SHABONG	12:30 PM	PHYSICAL	CONFERENCE HALL
5	HCM/SMD/ 50/2025	CRP No. 11 of 2021	STATE OF MEGHALAYA & ORS -VS- KHASI HILLS ARCHERY SPORTS INSTITUTE (KHASI)	Ms.R. COLNEY	Mr. PHILEMON NONGBRI Mr. J.K. PARIAT	SHRI. ANTONY SYIEMIONG	12:00 PM	PHYSICAL	ANNEXED BUILDING
6	HCM/SMD/ 75/2025	WP(C) No. 30 of 2025	SMTI. ROKIME Ch. SANGMA -VS- STATE OF MEGHALAYA & ORS	Mr. P.T. SANGMA	Ms. S. SHYAM Mr. K. KHARMAWPHLANG Ms. A. KHARMYNDAI	SHRI. ANTONY SYIEMIONG	2:00 PM	PHYSICAL	ANNEXED BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 27.08.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/34/2025	WP(C) NO. 264 OF 2022	CARNELIUS RANEE -VS.- STATE OF MEGHALAYA & ANR	MR. R. S. MALNGIANG	MRS. N.G. SHYLLA, MS.Z.E. NONGKYNRIH, MR. PHILEMON NONGBRI	SHRI. K. J. LYNGDOH	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
2.	HCM/SMD/58	WP(C) NO. 253 OF 2024	PRAMILA KOCH VS. GHADC & 2 ORS	MR. S.A. SHEIKH	MR. S. DEY	SMTI. NATHE M. MOMIN	1:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (Ground Floor)
3	HCM/SMD/65/2025	WP(C) NO. 215 OF 2025	IALONG VILLAGE -VS.- JHADDC & 9 ORS	MS. E. BLAH, ADV	MR. M.L. NONGPIUR MR. R. KHARKRANG	SHRI. ALBERT W. LANONG	2:30 PM	VIDEO CONFERENCING	CONFERENCE ROOM (Ground Floor)

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 28.08.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/39/2025	FA No. 4 of 2025	LITA KHARLYNGDOH -VS.- BINA THABAH	MR. K.V. KHARLYNGDOH	MR. P. YOBIN	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	ANNEXE BUILDING
2.	HCM/SMD/23/2024	WP (C) No. 460 OF 2024	EDMUND CHARLESTERWELL NONGRUM -VS.- STATE OF MEGHALAYA & 4 ORS	MR. K.J. KHARSHIING	MS. R. COLNEY	SMTI. EVALENE SHABONG	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
3.	HCM/SMD/72/2024	CRP No. 3 OF 2019	DR.(MISS) SAILYNE SUJA - VS.- SMTI. JENNIFER WOOD MARBANIANG	MS. S. KHATUN	MR. L. KHYRIEM	SHRI. CHISAK GABIL MOMIN	1:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
4.	HCM/SMD/73/2024	CRP No. 21 OF 2024	THE UNION OF INDIA & 4 ORS. -VS.- SMTI. KOSHILIYA CHOUDHURY	MS. N.A.U. SOGRA DR. N. MOZIKA	MR. S. THAPA	SHRI. CHISAK GABIL MOMIN	2:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
5	HCM/SMD/55/2025	WP (C) NO. 91 OF 2025	SIMRITHA SANGMA -VS- STATE OF MEGHALAYA & ORS	MR. S.A. SHEIKH	MRS. N.G. SHYLLA MS. R. COLNEY	SMTI. NATHE M. MOMIN	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM

6	HCM/SMD/ 59/2025	WP (C) NO. 59 OF 2025	SAMINA BEGUM -VS- STATE OF MEGHALAYA & 4 ORS	MR. S.A. SHEIKH	MRS. N.G. SHYLLA MS. R. COLNEY	SMTI. NATHE M. MOMIN	3:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
7	HCM/SMD/ 68/2025	WP (C) NO. 55 OF 2025	FIDUS ALI -VS- STATE OF MEGHALAYA & ORS	MR. S.A. SHEIKH	MRS. N.G. SHYLLA MS. R. COLNEY	SHRI. ALBERT W. LANONG	11:00 AM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 29.08.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/40/2025	WP (C) No. 272 OF 2024	PREMA R. MARAK -VS- STATE OF MEGHALAYA & 3 ORS	MR. P.T. SANGMA	MR. H. KHARMIH, MS. S. SHYAM, MS. B. RAPSANG	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	ANNEXE BUILDING
2.	HCM/SMD/48/2024	WP (C) No. [32 & 34] OF 2019	NORZIN WANGMO AND ANR. -VS- THE SHILLONG CANTONMENT BOARD AND 2 ORS. AND YANGCHEN DOLKAR -VS- THE SHILLONG CANTONMENT BOARD AND 2 ORS.	MR. S. SEN	MR. S.P. MAHANTA, MS. M. WAR AND MS. A. THUNGWA	SHRI. C. KSOO	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
3.	HCM/SMD/74/2024	CRL. PET NO. 4 OF 2025	MR. BANTEILANG NONGMALIEH -VS- MR. BENDAR RANI	MR. S. JINDAL	MR. S. PANDEY	SHRI. CHISAK GABIL MOMIN	1:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 30.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD/76/2025	WP(C) No.214 of 2025	SHRI. GRESALLINE Ch. MARAK -VS- STATE OF MEGHALAYA & ORS	Mr. P.T. SANGMA	Mr. S.A. SHEIKH Ms. I. LYNGWA Ms. B. THABAH	DR. M. KHARSHIING	11:00 AM	PHYSICAL	CONFERENCE HALL